



**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

ORIGINAL APPLICATION NO. 060/1017/2021

DATED THIS THE 2nd DAY OF SEPTEMBER, 2021

CORAM:

HON'BLE SHRI SURESH KUMAR MONGA, MEMBER (J)

(On video conference from Central Administrative Tribunal, Chandigarh Bench, Chandigarh)

HON'BLE SHRI RAKESH KUMAR GUPTA, MEMBER (A)

(On video conference from Central Administrative Tribunal, Bangalore Bench, Bangalore)

Parveen Kumar, Aged 53 years S/O Sh. Om Parkash, Working as Chief Enquiry cum Reservation Supervisor (CERS), Northern Railway, Jalandhar Cantt. – 144005. Group 'C'.

....Applicant

(By Advocate Sh. R.K. Sharma – through video conference)

Vs.

1. Union of India through General Manager, Northern Railway, Baroda House, New Delhi-110001.
2. Sr. Divisional Personnel Officer, Northern Railway, Firozpur.
3. Neelam Malhotra D/o Rajan Malhotra, CRS, Northern Railway, Bathinda – 151001.
4. Shailander Kumar S/O Sunit Ram, CRS, Northern Railway, Pathankot – 145001.
5. Maneeta Kaur W/O Kawaljit Singh, CRS, Northern Railway, Jalandhar Cantt. – 144005.



6. Om Parkash S/O Surjit Singh, CRS, Northern Railway, Ludhiana – 141001.
7. Surinder Kumar S/O Kishan Lal, CRs, Northern Railway, Firozpur – 152001.
8. Uma Shanker S/O Amar Nath, CRS, Northern Railway, Ludhiana – 141001.
9. Ashok Kumar S/O Muni Lal, CRS, Northern Railway, Ludhiana – 141001.
10. Ravinder Singh S/O Sardaari Lal, CRS, Northern Railway, Nurpur (Nurpur) – 176202.
11. Rakesh Kumar S/O Dev Raj, CRS, Northern Railway, Pathankot – 145001.
12. Rajesh Kumar S/O Ghanshyam Dass, CRS, Northern Railway, Udhampur – 182101.
13. Sham Lal S/O Dhani Ram, CRS, Northern Railway, Udhampur – 182101.
14. Rajinder Bhatia S/O Aman Nath Bhatia, CRS, Northern Railway, Ludhiana – 141001.
15. Sanjeev Sachdeva S/O Rattan Lal Sachdeva, CRS, Northern Railway, Dhandari Kalan – 141004.
16. Yadwinder Singh S/O Jagir Singh, CRS, Northern Railway, Udhampur – 182101.
17. Vikas Oberoi S/O Surinder Kumar, CRS, Northern Railway, (Sqr) Sultanpur Lodi - 144626
18. Dinesh Kumar S/O Sh. Jagdish Chander, CRS, Northern Railway, Pathankot – 145001.

.....Respondents



O R D E R (ORAL)

PER: SURESH KUMAR MONGA, MEMBER (J)

1. At the very outset, Sh. R.K. Sharma, learned counsel for the applicant stated that the applicant may be permitted to withdraw the present Original Application with liberty to file a fresh one with better particulars.
2. Accordingly, the Original Application is dismissed as withdrawn with liberty as aforesaid.

**(RAKESH KUMAR GUPTA)
MEMBER (A)**

**(SURESH KUMAR MONGA)
MEMBER (J)**

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